

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1090
ANSWERED ON:01.03.2011
UNPLANNED CONSTRUCTIONS
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Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has taken note of a survey conducted recently which reveals that 16 lakh buildings in Delhi have been constructed in an unplanned manner;
- (b) if so, the reaction of the Government thereon;
- (c) whether any responsibility has been fixed in this regard; and
- (d) if so, the persons/agencies responsible for it?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) : Delhi Development Authority, Municipal Corporation of Delhi, New Delhi Municipal Council and Govt. of National Capital Territory of Delhi have intimated that no such specific survey has been conducted by them. Director of Census Operation, Delhi has intimated that for the purpose of Census Operations in Delhi, it is customary to give systematic "Census Numbers" to the un-numbered or unsystematically numbered houses or buildings in various localities of Delhi before the Houselisting phase of the Census. This preparatory census numbering work was accordingly got done for census of India 2011 and the total of such numbering for entire National Capital Territory of Delhi was approximately 15.40 lakhs. The Director of Census Operations, Delhi has further stated that it has no knowledge of the planned or unplanned nature of the buildings/structures.

(b) to (d): Do not arise in view of the answer at (a) above.